

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:711
ANSWERED ON:23.02.2006
SALE OF KEROSENE IN OPEN MARKET
Nedurumalli Janardhana Reddy Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to issue licenses to dealers in Delhi and other places exclusively for sale of kerosene in the open market;
- (b) if so, the details thereof; and
- (c) the time by which the decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c): The Central Government do not issue licenses to dealers in Delhi and other parts of the country for sale of kerosene. Indian Oil Corporation (IOC), Bharat Petroleum Corporation Limited (BPC) and Hindustan Petroleum Corporation Limited (HPC) are marketing both PDS and non-PDS kerosene. The genuine industrial and non-domestic customers having requirement of more than one Tank Lorry load at a time are being supplied directly and the requirement of small customers having requirement less than full Tank Lorry load is being met through the existing SKO-LDO dealership network at the non-subsidized rate.

Under the provisions of Kerosene (Restriction on Use and Fixation of Ceiling Price) Order, 1993, Government have recently permitted Oil Natural Gas Corporation (ONGC), Mangalore Refinery and Petrochemical Limited (MRPL) and Reliance Industries Ltd. (RIL) to market their indigenously produced kerosene, after meeting the demand of PDS kerosene in full, to non-PDS customers.